

GOVERNMENT OF INDIA

MINISTRY OF RAILWAYS

RAJYA SABHA

QUESTION NO 12.11.2010

ANSWERED ON

NETWORK OF TOUTS IN RAILWAYS

578

Smt. Kusum Rai

Will the Minister of COALCOALCOALCOALRAILWAYS be pleased to state :-

- (a): whether Government is aware that touts have become once again active in Railways in connivance with railway officials during the festive season of Dussehra, Deepawali and Chhat and common people don't have access to railway tickets;
- (b): if so, the details thereof;
- (c): the details of touts apprehended and caught during last two months, zone- wise;
- (d): the details of action taken against them, zone-wise; and
- (e): whether Government will enquire the connivance of railway officials and touts by independent agencies like CBI so that common man could have access to ticket and corruption can be rooted out?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) & (b): During the rush periods which includes festival season, some reports of touts becoming active do come to notice. To curb such activities, vigorous checks against touts are conducted during this period. During the last two months i.e. August-September, 2010, the number of touts apprehended were 8% more as compared to last year. As a result of the intensive drives and strict measures, passenger earnings have risen by 10.23% during the current year.

(c): The number of touts apprehended during August and September 2010, zone-wise are attached as Appendix.

(d): The touts so apprehended were taken up as per provisions of law.

(e): Generally, preventive/decoy checks are conducted by the Railways at the reservation offices and action is taken under Discipline & Appeal Rules against the railways officials, found indulging in malpractices. However, as and when CBI decides to conduct such checks, railways provide all assistance.